

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4449
ANSWERED ON:03.05.2012
UNSCRUPULOUS TRADERS
Singh Shri Pashupati Nath

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there has been an increase in unscrupulous traders in the pharmaceutical industry;
- (b) if so, the facts thereof;
- (c) whether any committee has been constituted to enquire into the matter;
- (d) if so, the details thereof;
- (e) the number of such traders found guilty during the last three years and the current year; and
- (f) the action taken by the Government against such traders found guilty?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE, MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
and MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Ministry of Health & Family Welfare has informed that the sale of drugs is a licensed activity under the Drugs and Cosmetics Act, 1940 and the licenses for sale of drugs are granted by the State/UT Licencing Authorities appointed by the State/UT Governments under the Drugs and Cosmetic Act. There are no reports received by the Office of Drug Controller General of India on increase in unscrupulous traders in Pharmaceutical Industry.

(c) to (f): In view of reply to (a) & (b) above, does not arise.